

that a sizable number of foreign nationals/mercenaries have been infiltrated by Pakistan into the state of Jammu & Kashmir to indulge in violence and terrorist activities. However, it is not possible to give the precise number and nationality of such persons. According to available information during the last 3 months 38 foreign mercenaries/militants are reported to have been killed and 8 apprehended.

(c) The number of Police, Para-military, military officials and civilians killed/injured during the last three months are as follows:—

(i) No. of civilians killed 170 (ii) No. of security forces personnel killed 64 (iii) No. of civilians injured 46 (iv) No. of security forces personnel injured 150 (d) Payment of ex-gratia relief of 1 lakh each is being paid by the State Government for those killed and amounts varying between Rs. 500/- to 5,000/- each to those injured, depending upon the nature of injury.

(e) Measures have been taken to strengthen and intensify vigilance and patrolling on the LOC/border to check infiltration of anti-nationals/elements including foreign nationals/mercenaries, sustained pressure is being maintained and operations are being conducted to flush out such elements within the hinterland, and efforts are being made to further streamline the system to ensure better availability and use of information to enable targetted operations.

### Population Growth

1361. SHRI M.V.V.S. MURTHI: Will the PRIME MINISTER be pleased to state:

(a) whether an Action Plan has been formulated by the Union Government to control the increasing growth of population in the country;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government to provide Maternal and Child Health Services and to expand reproductive health services?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) and (b) A result-oriented Action Plan has been formulated in consultation with the State Governments and Union Territories Administrations. Its key features include improving the quality and outreach of services, promotion of spacing methods among younger age couples, special focus on 90 logging districts to improve their demographic parameters and involvement of voluntary and non-governmental organisations to promote community participation as well as strengthening of interventions to promote maternal and child health care.

(b) Maternal and Child Health Services constitute a part of the Family Welfare Programme. Services provided include recanalisation and medical termination of pregnancy.

### Border Fencing

1362. SHRI G.L. KANAUIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to fence the border from Pathankot in Punjab to Manwar-Tawi in Jammu Region;

(b) if so, the details thereof;

(c) whether large infiltration of ISI trained militants have been taking through this region; and

(d) if so, the steps taken for early fencing of this sensitive border?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b) The Government is considering construction of fencing and flood lighting on the International Border in Jammu Sector covering a distance of 180 and 195.8 kms respectively.

(c) It is true that Pakistan has continued to try and infiltrate terrorists and anti-national elements and weaponry etc. all along the LOC/International Border in Jammu & Kashmir.

(d) The aim is to complete the fencing/flood lighting by March, 1996.

### Medical Colleges

1363. SHRI SULTAN SALAHUDDIN OWAIISI: Will the PRIME MINISTER be pleased to state:

(a) whether the Supreme Court had directed the State to create 52 extra seats in the first year MBBS course in the Government Medical Colleges for the current academic year for the meritorious students;

(b) if so, whether by the order of the Court it has been ensured that the reservation in Medical Colleges does not exceed 50%; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) The information is being collected and will be laid on the table of the House.

### Ayurvedic System

1364. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) the subjects discussed at the Fifth Asia Pacific Military Medical Conference held in New Delhi during the last week of January, 1995;

(b) whether the Conference inter-alia stressed the need to study and enlarge the scope of the science and practice of Ayurveda;

(c) if so, the details thereof and the Government's reaction thereto; and

(d) the steps taken or proposed to be taken to involve the system of Ayurvedic medicines in the armed forces in the country?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The Fifth Asia Pacific Military Medical Conference held in New Delhi during the last week of January, 1995 took up the following subjects for discussion;

Environmental Medicine, Indigenous Systems of Medicine and Integration with Modern Medicine, Management of Combat Stress and Battle Fatigue Nursing Services—Future, Role & Mission Medical Management, Infectious Diseases of Regional Importance, Unique Aspect of Humanitarian Assistance and Missions and Military Readiness and Training.

(b) No, Sir. However, a paper was presented on Ayurveda and Modern medicine.

(c) Not applicable.

(d) At present only one scientific system of medical care is being followed by the Armed Forces Medical Services.

#### Central Secretariat Services

1365. SHRI SARAT PATTANAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to restructure the Central Secretariat Services to remove cadre-disparity;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) No Sir;

(b) Does not arise.

(c) The Central Secretariat Services are decentralised into 33 cadres. The decentralisation was effected from 1962 on the recommendations of the Planning Commission as it was not found feasible to manage these services on a centralised basis. To mitigate the inter-cadre disparities in the matter of promotion, a Zoning Scheme for promotion to higher grades in Central Secretariat Services was evolved from 1969.

#### Passenger Cars

1366. SHRIMATI DIL KUMARI BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) whether the Ministry have issued orders for allotment of passenger cars on priority basis to favour some individuals in 1994 and 1995 (till February) to certain companies;

(b) if so, the details thereof;

(c) the names of the complied/not honoured these orders;

(d) whether the Government propose to take action against the companies for their non-compliance;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) There is no control on sale/distribution of passenger cars and as such no orders for allotment of cars on priority basis are being issued. However, requests received from various VIPs for allotment of cars on priority basis are being forwarded to the manufacturers for favourable consideration.

(c) to (f) Do not arise.

#### Closure of VCRC Unit

1367. SHRI THAYIL JOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) whether the ICMR has taken a decision to close down Victor Control Research Centre Unit in Sharnthaly, Alleppey District of Kerala;

(b) if so, the details thereof;

(c) if not, the steps taken to improve the functioning of this Unit;

(d) whether the Government have received any representations in this regard; and

(e) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) The Vector Control Research Centre Unit in Shernthaly, Alleppey district of Kerala is an extra mural research project taken up for carrying out specific research activities of which the findings are now available and no research input is any longer required. However, ICMR has decided to extend the duration of the Project for a period of 2 years with effect from 1.4.95 to work out the modalities of transferring the technology for health care delivery in the State of Kerala.

(d) & (e) Yes, Sir. These representations were for continuation of the project beyond 1.4.95.

#### All India Judicial Service

1368. SHRI MOHAN RAWALE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken any decision to set up an All India Judicial Service; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) No, Sir.